



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.01.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 20.01.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443 of 2024 Part Heard	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	20.01.2026	18.02.2026
2.	Comp. App. (AT) (Ins) No. 708 of 2025 Part Heard	Sanjiv Bhayana Sole Proprietor of Bhayana Realtors Inc. Vs. Ashiana Dwellings Pvt. Ltd.	20.01.2026	11.02.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)